

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Usher Agro Limited Date of Commencement of Liquidation: 07-03-2018; List of Stakeholders as on Date: 19-03-2021; Name of IP: Mr. Krishna Chamadia; Last 5 digit of registration number: 11220

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs								NA
2	Liquidation costs incurred till date				26366523				NA
3	Secured financial creditors	19	16081388365	19	16081388365				Annexure 3
4	Unsecured financial creditors	12	4046150722	12	4046150722				Annexure 4
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)	148	15776970	148	15776970				Annexure 6
7	Operational creditors (Government Dues)	34	152841681	34	152841681				Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)								NA
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
Total		213	20296157738	213	20322524261	0	0	0	